

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

221. C.P. (IB)/515(MB)2021

IN THE MATTER OF

Phoenix ARC Private Limited
(Creditor) Through The Resolution
Professional Mr. Gaurang Chhotalal

Shah

VS

Smt. Meenaldevi Bhoot

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 25.06.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner

For the Respondent:

ORDER

Adjourned to **01.08.2024.**

Sd/-
MADHU SINHA
Member (Technical)
//Anmol//

Sd/-
REETA KOHLI
Member (Judicial)